

Integrated Finance Division

Reference note at pp.1-2/ante

Ministry has submitted a proposal for enhancement of monetary ceiling for purchase/ reimbursement of briefcase/ Ladies bags/ ladies purse etc. as per details below:

S. No.	Category of Officers/ Officials	Existing Rates (in Rs.)	Proposed Rates (in Rs.)	Frequency
1	Secretary/ Special Secretary or equivalent	7000 + taxes	10000 + taxes	Once in 3 years
2	Additional Secretary or Equivalent	6000 + taxes	8000 + taxes	-do-
3	Joint Secretary or equivalent	5000 + taxes	6500 + taxes	-do-
4	Dir./ DS/JD/PSO/Sr. PPS or equivalent	4000 + taxes	5000 + taxes	-do-
5	Under Secretary/DD/ PPS or equivalent	3000 + taxes	4000 + taxes	-do-
6	Section Officer/ AD/ PS or equivalent	2400 + taxes	<del>3000</del> + taxes 4000/-	-do-
7	Cashier/Parl. Assistant/ ASO/ PA or equivalent	2000 + taxes	3500 + taxes	-do-

2. On last occasion in 2015, IFD had concurred (page-5/N of Link File No. - 21015/01/2015-Gen.) the monetary ceiling of these items as per rate of DoE. Since, DoE has revised the rate for their officials/officers vide circular No. 13016/1/2015-GAD dated 02.09.2016 (F/X). Now MCA has stated that considering the prevailing market rate and increasing prices, in view of fact that a number of Ministries/ Department have already enhanced monetary ceiling for their officers and pressure being exerted by Officers/Officials of this Ministry, may be enhanced the monetary limit as stated above.

3. The entitled officers/ Officials can purchase briefcase/ office bags/ ladies purses of their own choice from any private/ public outlet. However, reimbursement shall be restricted to the above mentioned ceiling limits.

4. The briefcase/ office bag/ ladies purse shall be provided to the above officers/ officials on joining this Ministry or on completion of three years from the date of issue of earlier one.

5. As per DFPR 1978, (SCHEDULE VI). POWERS TO INCUR MISCELANEOUS EXPENDITURE, Note 2, The Departments of the Central Government shall, in consultation with their Financial Adviser, have full powers for deciding the financial limits up to which the can delegate powers to Heads of Departments for incurring miscellaneous expenditure subject to fiscal codes, procedures and availability of funds(F/Y).

6. In view of the above, the proposal for enhancing monetary ceiling for purchase/ reimbursement of briefcase/ Ladies bags/ ladies purse etc. to officers/official of Ministry as indicated at para 1 above is submitted for kind consideration of JS&FA.

Kaloo Ram

(Kalloo Ram)

Section Officer (IFD)/28.06.2017

~~US(KK)~~

JS&FA may kindly  
concur with the proposal.

Spv (SK) — on leave.

28.6.2017

Concurred as proposed.

28/6/2017

Div (SK) on leave

US (KK)

28.06.2017

SO/IF

Kaloo Ram  
28/6/2017

DS (JSA)  
US (AKS)

29/6/17

38 (Gen)

29/6/17  
MS Aggar

348/US(KK)  
28/6/17

OFFICE OF THE JS&FA	
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109/US(AKS)  
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